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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 89/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

Name of the Company: Punjab National Bank.
V/s.
Siddhi Vinayak Logistics Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANIP A. GANDHI	ADVOCATE	<u>APPLICANT</u> PNB	A. Gandhi
2.	DIGANT. B. KAKKAD	ADVOCATE.	RESPONDENT.	D. Kakkad

ORDER


Learned Advocate Mr. Anip Gandhi present for Applicant/ Financial Creditor.
Learned Advocate Mr Digant Kakkad present for Respondent.

Proof of service of notice on Respondent filed.

Learned Advocate Mr Digant Kakkad filed Vakalatnama for Respondent.

At request of Respondent counsel for filing objection, if any.

List the matter on 31.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of August, 2017.